

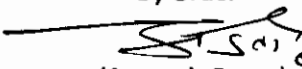
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 10-08-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. R.C. Dadhich, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2510/09 & 5749/11 Uma Vs. Bhagwati	Manju Jain	Keshav Agarwal
2	Sh. J.D Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 52/99, 48/99 & 60/99 Akhter Hussain Vs. Sajid Hussain	M.M. Ranjan	S.J. Ali
3	Sh. D.S. Vashishtha, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 2503/15 Smt. Manju Devi vs. Shankar Lal	H. R. Kumawat	MAhendra Kumar Sahu
4	Sh. D.S. Vashishtha, RHJS (Retd.)	S.B. Civil Second Appeal No. 432/06 Shakir Husain Vs. Kabir Khan	S. Zakawat Ali	Timan Singh
5	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 379/15 Vinod Vs. Vimla	Nemi Chand Choudhary	Samshuddin Ahmed
6	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Petition No. 140/15 Smt. Bajrangi Chawda Vs. Dinesh Kumar Dayama	Sandeep Jain	Sunil Kumar Singodiya
7	Sh. Sudesh Bansal , Advocate	S.B. Civil First Appeal No. 275/10 UOI Vs. Aishwarya Mahajan	Shailesh Prakash Sharma	S.S. Hora Nikhil Simlot
8	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general	G.K. Garg	J.P. Sharma
9	Sh. Ashwani Chobisa , Advocate	S.B. Cr. Misc. Bail Application No. 2740/16 Pankaj Kumar Sharma Vs. State	G.S. Sharma	Bharat Yadav
10	Sh. Arvind Kumar Pareek, Advocate	D.B. Civil Misc. Appeal No. 103/11 Smt. Nirmala Devi Vs. Chhitar Mal Saini	Vijay Yadav	Anil Kumar Sharma
11	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 683S/16 Ram Prakash Vs. State	Yogesh Singhal	Dheeraj Singhal
12	Sh. Alok Garg, Advocate	S.B. Civil Second Appeal No. 410/12 Pandit Devkinandan VS. Ramesh Chand	N.C. Sharma	J.P. Goyal

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anutosh Gupta) 09/08/16
Deputy Secretary
(Action Plan & ADR)

**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 11-08-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Cr. Misc. Bail Application No. 7373/16 Mukesh Kumar Vs. State	Manish Gupta	Ganesh Chaturvedi
2	Smt. Madhuri Singh , Advocate	S.B. Cr. Misc. Bail Application No. 6387/16 Naresh Haswani Vs. State	A.K. Khan	Samarth Sharma
3	Sh. A.K. Bajpai, Advocate	S.B. Cr. Misc. Bail Application No. 7409/16 Rakesh Mittal Vs. State	Arvind Soni	S.S.Rathore
4	Sh. Shashi Bhushan Gupta , Advocate	D.B. Civil Misc. Appeal No. 895/15 Sharifuddin Vs. Famida	Amir Aziz	Shamsuddin Ansari
5	Sh. J.P. Gupta, Advocate	S.B. Cr. Misc. Bail Application No. 3242/16 Gaurav Arun Cheersagar Vs. State	Nikhlesh Katara	Sanjay Sharma

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anutosh Gupta) 09/8/16
Deputy Secretary
(Action Plan & ADR)